NATIONAL COMPA<u>NY</u> LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 09.01.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose		Section	Name of the Parties M/s. / Mr.	
	TP 282/	For	hearing			

-	C.A. NO.	NO.				M/s. / Mr.		
	-	TP 282/ 2016	For hea counsel ROC	ring for	220	Salesforce.Com India Pvt. Ltd., & 3 Others.		
SL.	NAME (IN CA				SIGNATURE			
NO.	& PHONE NUMBER		REPRESENTATION TO WHOM					

1. SINDHUS RAD 9742290371 Petitionel

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ORDER

Matter is listed today for hearing. Counsel for Petitioner is present. She has filed a memo for withdrawal with a liberty to approach this tribunal in case of similar application is pending before the RD Hyderabad. Memo is recorded. Permission is granted to the Petitioner to withdraw the petition with a liberty to file petition before this Tribunal in case of necessity. Petition is dismissed as withdrawn.

Member (T)

Member (J)